

MR. CHAIRMAN : All right I have given you one minute time and you have taken that time.

.... (Interruptions)

MR. CHAIRMAN : Your points have been recorded.

..... (Interruptions)

[English]

MR. CHAIRMAN : Shri Fatmi please take your seat.

.... (Interruptions)

[Translation]

SHRI NITISH KUMAR : Mr. Chairman, Sir, 450 Muslims have been killed. .... (Interruptions) None has been provided with compensation. 11 Muslims have been killed yesterday .... (Interruptions). Two Muslim women have been raped .... (Interruptions). In total 450 Muslims have been killed. .... (Interruptions)

SHRI MOHAMMAD ALI ASHRAF FATMI : Mr. Chairman, Sir, we are making only this point ... (Interruptions) As far as Shri Pappu Yadavji is concerned, his party has helped to bring B.J.P. in power in Uttar Pradesh and want to bring B.J.P. in power in Bihar also, but we will not allow them to do so..... (Interruptions)

[English]

MR. CHAIRMAN : The House stands adjourned to meet again at 2.40 p.m.

13.40 hrs.

*The Lok Sabha then adjourned for lunch till 40 minutes past fourteen of the clock.*

14.52 hrs.

*The Lok Sabha re-assembled after lunch at Fifty Two Minutes past fourteen of the clock.*

[ COL. RAO RAM SINGH in the Chair ]

#### MATTERS UNDER RULE 377

##### (i) Need to issue licences for setting up of sugar mills in Machhalisahar, UP

[Translation]

DR. RAM VILAS VEDANTI (Machhalisahar) : Mr. Chairman, Sir, sugarcane is grown in abundance in my parliamentary constituency, Machhalisahar, (Uttar Pradesh). But due to lack of crushing facilities, the sugarcane growers are forced to sell their produce at a very low price or they have to burn the crop as they do not get remunerative price.

There is no sugar mill in Pratapgarh district due to which the farmers are in a miserable condition. The people of this region have been demanding since long to set up a sugar mill there but the Government are not paying due attention to their legitimate demand.

I therefore, urge upon the Union Government to issue licences for setting up of sugar mills in my parliamentary constituency, Machhalisahar so that economic exploitation of sugarcane growers could be stopped.

##### (ii) Need to raise strength of Ladakh Scouts and give it the status of a Regiment

[English]

SHRI P. NANGYAL (Ladakh) : The Ladakh Scouts which is considered to be the "eyes and ears" of the Indian Army, had been serving the nation ever since its inception, under most inhospitable high altitude and arctic weather conditions with zeal and dedication. Not only this unit served the nation by guarding the high altitude and inhospitable borders but has also helped directly or indirectly to build the shattered economy of Ladakh which had suffered badly due to three wars with Pakistan and one war with China. The Ladakh scouts in its short history of nearly 50 years have earned countless distinctions and gallantry awards as one of the highly decorated unit in the Indian Army, while rendering service to the nation. The word Ladakh is the ancient name of the third region of Jammu and Kashmir and not relates to any ethnic group, caste, creed or religion and is a fit case for consideration of the Government of India for giving proper recognition.

It is high time that the Government of India should give proper recognition to this unit for the selfless service rendered to the nation in the defence of the most inhospitable high altitude, arctic cold and most sensitive borders of the country.

I, therefore, urge upon the Government of India to raise the present strength of the Ladakh Scouts and give it the status of a regiment, without further loss of time.

##### (iii) Need to retain original plan of Siddhmukh Canal project to solve water scarcity in Churu Parliamentary Constituency, Rajasthan

[Translation]

SHRI NARENDRABUDANIA : (Churu) Mr. Chairman, Sir, there is acute shortage of water in district Churu (Rajasthan) in my parliamentary constituency thereby causing famine and drought condition every year. The former Prime Minister late Shri Rajiv Gandhi laid down the foundation of the Siddhmukh Canal project on 5th October, 1987 with a view to solve the problem of drinking water and to provide water for irrigation in Rajgarh Tehsil of Churu district. On completion of this project not only adequate water will be available for drinking and irrigation purposes